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Nabyendu Moulik

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 62/2023/EZ

In The Matter of:
Nabyendu Moulik

... Applicant

Versus

State of West Bengal & Ors.

... Respondents



AFFIDAVIT ON BEHALF OF APPLICANT, NABYENDU MOULIK

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Filed by

Nabyendu Moulik
Applicant

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AFFIDAVIT ON BEHALF OF APPLICANT, NABYENDU MOULIK

I, Sri Nabyendu Moulik, S/o late Naba Kumar Moulik, aged about 29 years, by faith-Hindu, and working at Humaipur Prakash Foundation as a President for West Bengal State Committee, residing at Bill Para, P.O. Kharia, P.S. Kotwali, District: Jalpaiguri, do hereby solemnly affirm and submit as follows:-

1. That this affidavit is being filed in reply to the Hon'ble Tribunal.
2. First of all, I would like to say that I fully agree with the affidavit filed by the Irrigation and Waterways Department, Govt. of West Bengal and The Honorable District Magistrate of Jalpaiguri regarding the process of immersion in the recently concluded Durga Puja and Kali Puja in Mal River.

This work was done with highly structured systems and protocols.



3. The action of the Hon'ble Tribunal in the process of setting up a dumping ground at the identified land by stopping the dumping of garbage in the river Mal is commendable. But till now the construction of dumping ground has not been done. As a result, the problem of the residents of Mal city with waste materials still remains. Requesting quick action in this regard.
4. From the beginning my complaint was - "The Mal River disaster in 2022 was caused by River bed filling." Several local influential persons are involved in this incident. Which I also stated in my earlier affidavit. I request Hon'ble National Green Tribunal to take necessary action in this regard.
5. That is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/ Orders as is deemed fit for the ends of justice.

Identified by me

Deponent

Rabyendu Mondal



Verification

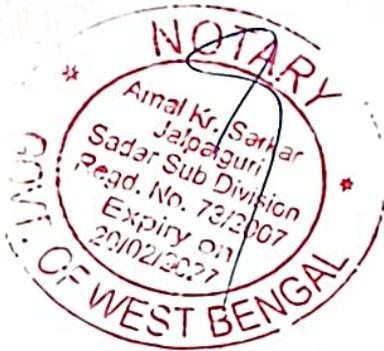
I, the deponent above-named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to best of my knowledge and information and I believe that nothing materials has been concealed there from.

Verified at Kolkata on 4th October, 2023.

Identified by me

Deponent

Nabyendu Mondal



Solemnly affirmed before me
on proper identification

Amal K. Sarkar
Amal K. umar Sarkar, NOTARY
Govt. of W.B., Jalpaiguri
Regd. 73/07

9 JAN 2024